

(5)

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

C.P. No.432/2003 IN
Q.A. No.386/2002

New Delhi this the 16th day of August, 2005

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Shanker Raju, Member (J)

Shri M.P. Singh
S/o late Shri Tika Ram
R/o A-11, Ashoka Apartments
Plot No.8, Sector 12,
Dwarka New Delhi-110045.

-Applicant

(By Advocate: Shri T.D. Yadav, proxy for
Shri Mahesh Kasana)

Versus

1. Shri Ajay Prasad
Secretary, Ministry of Defence
Govt. of India, South Block,
New Delhi-110001
2. Dr. Veena Maitra
Director General, Defence Estates
Ministry of Defence,
West Block No.4, R.K. Puram,
Sector-1, New Delhi-110066.

-Respondents

(By Advocate: Shri H.K. Gangwani)

ORDER (Oral)

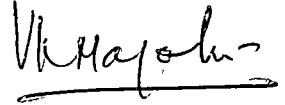
Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Learned counsel of respondents has filed a copy of order dated August 9,
2005 passed in CWP (C) 12806-07/2005 ^{by} _{1b} which respondents have challenged
Tribunal's orders in question, in this view of the matter, this CP is dropped and
notices to the respondents are discharged. Applicant shall have liberty to revive
the C.P. at the appropriate time.


(Shanker Raju)

Member (J)

cc.


(V.K. Majotra)
Vice Chairman (A)